



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/6439/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 1st Nov, 2019.

Sub:- **Restricted holiday along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2019/10/3804 dtd. 22.10.2019

Sir,

With reference to the above, I am directed to inform you that, you have been granted restricted holiday on 01.11.2019 along with permission to remain away from the station, with your official vehicle, at your own cost, from the evening of 31.10.2019 till the morning of 04.11.2019, as prayed for.

The Civil Judge and Asstt. Sessions Judge, Hailakandi and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/6440/A, dated 1.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

01/11/19

JT. REGISTRAR (VIGILANCE)

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